प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: helpdoc@rbi.org.in

June 26, 2019

DEPARTMENT OF COMMUNICATION. Central Office, S.B.S.Marg, Mumbai-400001

Press Release: 2018-2019/3045

PARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbal-400001 फोन/Phone: **022-22660502**

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Gomti Nagariya Sahkari Bank Ltd., Jaunpur (U.P.) - Penalised

The Reserve Bank of India has imposed a monetary penalty of ₹ 2,00,000/-(Rupees Two Lakh Only) on Gomti Nagariya Sahkari Bank Ltd., Jaunpur, (U.P.) in exercise of powers vested under the provisions of Section 47A(1)(c) read with Section 46(4) of the Banking Regulation Act, 1949 (As Applicable to Co-operative Societies) for violation of RBI Instructions/Guidelines relating to Income Recognition, Asset Classification, Provisioning and Other Related Matters – UCBs, Exceeding maximum limit on unsecured advances and Know Your Customer(KYC)/Anti-Money Laundering (AML) guidelines.

The Reserve Bank of India had issued a Show Cause Notice to the bank, in response to which the bank submitted a written reply. After considering the facts of the case, the bank's reply in the matter and personal hearing, the Reserve Bank of India came to the conclusion that the violations were substantiated and warranted imposition of penalty.

Yogesh Dayal

Chief General Manager